



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

13/02/2019

O.A./260/90/2012

BIDYANARAYAN SWAIN

-V/S-

NATIONAL ALUMINIUM COMPANY LIMITED, M/O
MINES

ITEM NO: 42

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.R.K.Rath

Notes of The Registry	Order of The Tribunal
	<p>List revised. None appeared for the applicant. Learned counsel for the respondents are present.</p> <p>2. On the previous date i.e. 1.1.2019 also no one was present on behalf of the applicant.</p> <p>3. The OA is therefore dismissed in default for non-prosecution on the part of the applicant. There will be no order as to costs.</p>

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

I.Nath

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